

**JUDICIAL OFFICERS (DISTRICT & SESSIONS COURT, BHARUCH)
DISTRICT : BHARUCH, STATE : GUJARAT**

NAME OF ESTABLISHMENT :- DISTRICT COURT, BHARUCH

SR. NO.	COURT NO. IN DCIS	NAME OF THE JUDICIAL OFFICER	DESIGNATION	FROM DATE
1	1	MR. S.J.RAJE	Principal District & Sessions Judge, Bharuch	16-03-2020
2	4	MR. N.S.SIDDIQUE	4th Additional District & Sessions Judge, Bharuch	16-03-2020
3	3	Mr.G.D.YADAV	5th Additional District & Sessions Judge, Bharuch	16-03-2020
4	5	MS.B.C.THAKKAR	6th Additional District & Sessions Judge, Bharuch	16-03-2020

NAME OF ESTABLISHMENT :- CIVIL COURT, BHARUCH

5	1	MR. N.R.JAIN	Principal Senior Civil Judge, Bharuch	07-05-19
6	2	MR. R.J.MIRANI	Chief Judicial Magistrate, Bharuch	05-11-19
7	5	MR. M. D. NANDANI	2nd Additional Senior Civil Judge & Additional Chief Judicial Magistrate, Bharuch	05-11-19
8	13	MS. M. K. BHATT	3rd Additional Senior Civil Judge & Additional Chief Judicial Magistrate, Bharuch	05-11-19
9	18	MS. M. K. BHATT	Chairman, Juvenile Justice Board, Bharuch	18-06-19
10	12	MR. P. L. PATEL	4th Additional Senior Civil Judge & Additional Chief Judicial Magistrate, Bharuch	05-11-19
11	19	MS. H. P. PATEL	5th Additional Senior Civil Judge & Additional Chief Judicial Magistrate, Bharuch.	05-11-19
12	-	MR. J. Z. MEHTA	FULL TIME SECRETARY, DLSA, BHARUCH	01-10-18
13	24	MS. P. N. JAIN	Additional Civil Judge & Judicial Magistrate First Class, Bharuch	07-05-19
14	25	MR. A. B. SINGHVI	2nd Additional Civil Judge & Judicial Magistrate First Class, Bharuch	20-05-19

NAME OF ESTABLISHMENT :- LABOUR COURT, BHARUCH

15	1	MR. J. B. GHASURA	Judge (S.D.), Labour Court, Bharuch	13-05-19
16	2	MR. S. S. TRIVEDI	Judge (J.D.), Labour Court, Bharuch	13-05-19

NAME OF ESTABLISHMENT :- FAMILY COURT, BHARUCH

17	1	MR. P.P.Mekhiya	Principal Judge, Family Court, Bharuch.	17-10-2019
----	---	-----------------	---	------------

SR. NO.	COURT NO. IN DCIS	NAME OF THE JUDICIAL OFFICER	DESIGNATION	FROM DATE
<u>NAME OF ESTABLISHMENT :- DISTRICT COURT, ANKLESHWAR</u>				
18	1	MR. N. S. PRAJAPATI	Additional District & Sessions Judge, Ankleshwar	16-03-2020
19	4	MR. U. M. BHATT	2nd Additional District & Sessions Judge, Ankleshwar	16-03-2020
20	5	MR. J. D. SUTHAR	3rd Additional District & Sessions Judge, Ankleshwar	16-03-2020
21	2	MR.M.B.KOTAK	7th Additional District & Sessions Judge, Ankleshwar	16-03-2020
<u>NAME OF ESTABLISHMENT :- CIVIL COURT, ANKLESHWAR</u>				
22	1	MR. A. M. VARMA	Principal Senior Civil Judge, Ankleshwar	13-05-19
23	5	MR. J. L. CHOVIATIA	Additional Senior Civil Judge, Ankleshwar	07-05-19
24	2	MR. J. S. PRAJAPATI	2nd Additional Senior Civil Judge & Additional Chief Judicial Magistrate, Ankleshwar.	07-05-19
25	3	MR. A.H.TRIVEDI	3rd Additional Senior Civil Judge & Additional Chief Judicial Magistrate, Ankleshwar.	07-05-19
26	7	MS. D. G. VAGHELA	Additional Civil Judge & Judicial Magistrate First Class, Ankleshwar	13-05-19
<u>NAME OF ESTABLISHMENT :- CIVIL COURT, JAMBUSAR</u>				
27	1	MR. A. P. GOSWANI	Principal Senior Civil Judge & Judicial Magistrate First Class, Jambusar.	18-11-17
28	2	MS. S. V. MUDALIAR	Additional Civil Judge & Judicial Magistrate First Class, Jambusar.	14-05-18
<u>NAME OF ESTABLISHMENT :- CIVIL COURT, WAGRA</u>				
29	1	MR. S. S. PRAJAPATI	Principal Civil Judge & Judicial Magistrate First Class, Wagra.	11-05-17
<u>NAME OF ESTABLISHMENT :- CIVIL COURT, JHAGADIA</u>				
30	2	MR. D. B. JOSHI	Principal Senior Civil Judge & Judicial Magistrate First Class, Jhagadia.	18-11-17
31	1	MR. M. H. PADHIYAR	Principal Civil Judge & Judicial Magistrate First Class, Jhagadia	14-05-18
<u>NAME OF ESTABLISHMENT :- CIVIL COURT, AMOD</u>				
32	1	MR. M.B.PUROHIT	Principal Civil Judge & Judicial Magistrate First Class, Amod	13-05-19
<u>NAME OF ESTABLISHMENT :- CIVIL COURT, HANSOT</u>				
33	1	MR. S. J. THAKKAR	Principal Civil Judge & Judicial Magistrate First Class, Hansot.	14-05-18
<u>NAME OF ESTABLISHMENT :- CIVIL COURT, VALIA</u>				
34	1	MR. N.R.SOLANKI	Principal Civil Judge & Judicial Magistrate First Class, Valia	13-05-19
<u>NAME OF ESTABLISHMENT :- CIVIL COURT, NETRANG</u>				

SR. NO.	COURT NO. IN DCIS	NAME OF THE JUDICIAL OFFICER	DESIGNATION	FROM DATE
35	1	MR. M. S. SOLNAKI	Principal Civil Judge & Judicial Magistrate First Class, Netrang	14-05-18